IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH : NEW DELHI

C.P. No.157/95 in O.A. No.2006/93

Dated: 19.8.96

Hon'ble Shri S.R.Adige, Member(A).
Hon'ble Dr.A.Vedavalli, Member(J).

Banwari
R/o Vill.Manjhola
P.O. Harpari
Distt. Budaun Applicant
(None for the applicant even on second call)

Versus

- 1. Shri V.K.Agarwal, General Manager, Northern Rls, Head Quarter Office, Baroda House, New Delhi.
- Shri Zaki Ansari
 Divisional Railway Manager,
 Norther Railway
 Moradabad.
- 3. Shri Ashutosh Kumar,
 Assistant Engineer, Northern Rly,
 Hapur Junction
 Distt. Ghaziabad. Respondents.

 (By Advocate Sh. S.K.Gupta)

Order (Oral)

By Hon'ble Shri S.R. Adige . Member(A)

Shri S.K.Gupta, counsel for the respondents has invited our attention to the affidavit dated 10.12.95 filed by the Assistant Engineer, Norther Railay, Hapur District Ghaziabad, enclosing a copy of applicant's letter dated 11.9.95 wherein he has stated that he has received a sum of

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Rs.8931.90 as back wages for the period 14.5.79 to 14.10.83, and no further grievance survives.

- 2. It is perhaps for this reason that the applicant has not appeared before us even on the second call today.
- In this connection, Shri S.K. Gupta has also stated that the applicant has been granted temporary status as per the Tribunal's judgement dated 12.4.94 in O.A. 2006/93.
- In the circumstances, nothing survives in the contempt Petition which is dismissed and notices against respondents also discharged. No costs.

(Dr.A.Vedavalli)
Member(J)

Alclaration

(S.R. Adige)
Member(A)

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